## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/44/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 7 others

NAME OF THE RESPONDENT(S)

: SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VISHNU MOHAN

Por R2224

RI

R Shankaenaeayanan Sentor Counsel Joe MIS P Chiedhoucen Dominic S David

P.H. Arvind Pandiansround Petitioner for M. Seichard Rangaryan

## **ORDER**

Representing counsel for the petitioner present. Counsels for R1 to R4 are present. The counsels prayed for time for making submissions. At their request time is enlarged. Put up on 18.01.2018.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)